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public sector banks had gone abroad for such training. Expenditure on this account is incurred by the bank concerned and not by the Government of India. The Reserve Bank, has reported that foreign exchange was released by the Reserve Bank to the concerned banks after considering the essentiality of training, age, qualification and experience etc. of the officers concerned.

Non-Inspection of damaged Aircraft by Aeronautical Inspection Department

*199. SHRI KHURSHED ALAM KHAN SHRI HARSH DEO MALAVIYA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that an Indian Airlines Boeing aircraft, which was extensively damaged in a hail-storm while on flight from Ivathmandu to Varanasi recently, was cleared for onward flight to Delhi without being given special checks;
- (b) whether it is also a fact (hat this is not the first time that such neglect on the part of the Aeronautical Inspection Department has been brought to Government's notice:
- (c) whether any action is being taken against persons responsible for such deduction of duty; and
- (d) if so, what other steps Government propose to take to ensure that safety of the passengers is not jeopardized in this manner?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHR1 BAHADUR): (a) An Indian Airlines Boeing 737 operating flight IC-251 (Kathmandu-Varanasi) on May 1, 1974 has flown through bad weather and hailstorm and sustained minor damage. On landing at Varanasi it was inspected by the airline's Aircraft Maintenance Engineer and it was found that the outer panel of one window had cracked without hampering visibility, one landing light was damaged and there were some minor dents. As the damage sustained was within permissible Umits for safe-operations, the aircraft was allowed for continue its flight to Delhi.

- (b) No, Sir. There has been no neglect on the part of Aeronautical Inspection Directorate of the Civil Aviation Department *ot* Indian Airlines.
 - (c) and (d) Do not arise.

L.I.C. Loans to Monopoly Houses

*200. DR. V. B. SINGH:
SHRI R. K. MISHRA:
SHRI N. R. CHOUDHURY:
SHRI HARSH DEO MALAVIYA:

Will the Minister of FINANCE be pleased to state:

- (a) the number of loans granted by the Life Insurance Corporation to the monopoly houses mentioned in the Industrial Licensing Policy Enquiry Committee report in 1973-74 and the amount of each loan, with the names of the monopoly houses, which received it; and
- (b) the amount of loans above Rs. 5 lakhs granted by the Corporation to non-Governmental organisations or firms, other than monoply houses, during 1973-1974?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b) A statement is laid on the Table of the House.

Statement

Part A

Names of the

Statement indicating the number of loans granted by LIC to the Monopoly Houses mentioned in the Industrial Licensing Policy Enquiry Committee report in 1973-74, and the amount of each loan with the names of the monopoly houses which received it:

(Rs. in Lakhs)			
Name of	Amount of loan		
dustrial	disbursed		

Company	the In- dustrial Houses	of loan disbursed during 1973-74
Madras Aluminium Co. Ltd.	Naidu V.R.	1,00.00
Tata Iron & Steel Co. Ltd.	Tata	2,50.00
3. Tata Yodoga va Ltd.	Tata	1.00
	TOTAL:	3,51.00

Part B

Statement indicating the amount of loan above Rs. 5 lakhs grunted by the Corporation to non-Governmental Organisation or

43 Written Answers	[RAJYA SAF	BHA]	to Questions	44
firms other than monopoly 1973-74.	houses during	20.	T.A. Pai Co-operative Housing Society Ltd.	10.12
	(Rs. in Lakhs)	21.	Bima Karmachari Grih	
Name of the Company/ Co-operative Society	Amount of Loan Sanctio-		Nirman Sahakari Samiti Ltd.	14.29
ned dur	ned during 1973-74	22.	Ramya Jeevan Co-opera- tive Housing Society Ltd.	7.47
Public Limited Comp		23.	Deepanjali Housing Co-	
 Panyam Cements & Mi- neral Industries Ltd. 	75.00	24.	operative Society Ltd. LIC Employees Suburban	5.17
Madras Cements Ltd.	75.00		Co-op. Housing Society	
Sakthi Sugar Ltd.	50.00		Ltd.	22.12
 Gangavati Sugars Ltd. 	50.00	25.	LIC Employees Jeevan	
 Thirumalai Chemicals Ltd. 	30.00		Sathi Coop, Housing So- ciety Ltd.	6.54
6. Ramon & Demn Ltd.	50.00		Borivili Township Scheme	
 W.S. Insulators of India Ltd. 	40.00	26.	Savant Sadan Co-opera-	
 Sandhu Manganese & Iron Ores Ltd. 	60.00	27.	tive Housing Society Ltd. Jeevan Aradhana Co-op-	9.18
Gujarat Alkalies & Chemical Ltd.	1.50.00		erative Housing Society Ltd.	8.97
 Tamil Nadu Chemical Products Ltd. 	30.00	28.	Yashadayini Co-opera- tive Housing Society Ltd.	8.92
 Davangere Sugar Co. Ltd. 	40.00	29.	Blue Grotto Co-opera- tive Housing Society Ltd.	8.60
12. Aruna Sugars Ltd.	50.00	20	Prasana Prabha Co-op-	0.00
Sugar Co-operative Se	ocieties	30.	erative Housing Society	
 Kisan Sahakari Chini Mills Ltd. 	90.00		Ltd.	9.08
 Kaimgani Kisan Sahakari Chini Mills Ltd. 	90.00	31.	Amravan Co-operative Housing Society Ltd.	8.58
 Charotar Sahakari Khand Udyog Ltd. 	65.00	32.	Wilderness Co-operative Housing Society Ltd.	8.61
 Shri Dyaneshwar Saha- kari Sakhar Karkhane Ltd. 	90.00	33.	Tarun Apartments Co- operative Housing Socie- ty Ltd.	8.36
 Sahyadri Sahakari Sakhar Karkhane Ltd. 	50.00	34.	Groves Co-operative	
 Balasaheb Desai Saha- kari Sakhar Karkhane Ltd. 	75.00	35.	Housing Society Ltd. Rolling Hill Co-operative Housing Society Ltd.	8.05 7.86
LIC Employees Co-operative Schemes	Housing Societies	36	Jeevan Shanti Sagar Co- operative Housing Socie-	
 Vidyut Rekha Co-opera- tive Housing Society Ltd. 	12.89		ty Ltd.	7.11
- Line in .			TOTAL :	13,31.92